

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-513**  
IB-948/PB/2018  
IA(Dis.)/02/2024, CA/2424/2019

**IN THE MATTER OF:**

IDBI Bank Ltd.

**.....Applicant**

**Vs.**

M/s. Santosh Overseas Ltd.

**.....Respondent**

**SECTION**

U/s 7 IBC

**Order delivered on 18.04.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant :  
For the Respondent : Mr. Amit Dhall, Adv.  
For the Assignee : Mr. Shivam Gautam, Adv. in CA/2424/2019  
For the Liquidator : Mr. Shashwat Parihar, Mr. Dhruva Vig, Mr. Shashwat Anand, Mr. Deepanshu Badiwal, Advs.

**ORDER**

Due to paucity of time, the matter is listed on **21.05.2024**.

**Sd/-  
(Court Officer)**